

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.610/KB/2017

Present:

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company		Alipurduar Enterprises Limited.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MADHU SUDAN SARKAR

Advocate

M.S. Sarma

Advocate

O R D E R

Ld. Counsel for the operational creditor is present. No one is present from other side.

Ld. Counsel for the operational creditor has filed affidavit of service which reveals that notice to the corporate debtor was returned with the postal remark "not found". However, notice was also served through e-mail, which is annexed with the affidavit. Service on notice on corporate debtor is declared sufficient.

List it on 05/01/2018 for hearing.

8d

(Jinan K.R.)
Member (J)